

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-107**  
IB-691(ND)/2020

**IN THE MATTER OF:**

M/s. Sentinels Security Private Limited  
Vs.  
Duet Sare Outsourcing Private Limited

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 11.03.2020**

**CORAM:**

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SMT SUMITA PURKAYASTHA  
MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/OC : Mr. Vishal Nautiyal, Advocate  
For the Respondent/CD :  
For the Intervener :

**ORDER**

Counsel for the Operational Creditor is present. Registry is directed to issue Notice to the Corporate Debtor. The counsel for the Operational Creditor is permitted to send private notice to the Registered Office Address of the Corporate Debtor by all modes and file proof along with affidavit.

List on 14.05.2020.

-s-d-

(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

-s-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)